

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 20(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY: Mr. Anil Gupta & Ors
Vs.
Mr. Yogesh Mahajan & Ors.
M/s. Indianhawks Wealth Creators Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Kamal Ahuja	Advocate	Respondents	
2.	Mrs. Beena Nair	Advocate		
3.	Mr. BHARAT GUPTA	Advocate	Petitioners	

Beena Nair
Bharat Gupta

Order

Learned Counsel for the Respondent seeks one week's time to file synopsis and the written submissions. Let the needful be done within one week with a copy in advance to the Counsel opposite.

List on 15th September 2016.

M. M. Kumar
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

S. K. Mohapatra
(S.K. MOHAPATRA)
MEMBER (T)

31st August, 2016
(A.K. Arora)